

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.1346 of 2000

New Delhi, this the 12th day of December, 2000

HON'BLE MR. KULDIP SINGH, MEMBER (JUDL)

1. Sh. Manak Chand
S/o Shri Dilip Singh
r/o D-66, Sudershan Park,
New Delhi
2. Sh. Surender Kumar
S/o late Shri Chatter Singh
r/o 1697, Kotla Mubarakpur
New Delhi
3. Sh. Sukhbir Singh
S/o Shri Bhagwan Dass
r/o Vill. and P.O. Dhasa
H.No. 603, New Delhi

-APPLICANTS

(Appeared in person)

Versus

Union of India & ors. Through:-

1. The Secretary,
Ministry of Information & Broadcasting
Govt. of India, New Delhi
2. The Chief Executive Officer
Prasar Bharti, Doordarshan Bhavan
New Delhi
3. Director General
Doordarshan
Mandi House, New Delhi

-RESPONDENTS

(By Advocate: Sh. M.K. Gaur, proxy for Sh. R.P. Aggarwal)

O R D E R (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (Judl)

Learned proxy counsel for respondents informs that before approaching the Tribunal, applicants had filed a writ petition before the Hon'ble High Court which was dismissed.

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2. Applicants who are present in person, seek permission to withdraw the O.A. The O.A. is dismissed as withdrawn.


(KULDIP SINGH)
MEMBER (JUDL)

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